

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **30.07.2026** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice N. Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 362/2026 For Stay IA No. 1022/2026	Verity Knowledge Solutions Pvt Ltd, Rep by its AVP-Finance, Shaik Abdul Muqueem Vs Namrata Amol Randeri RP of Kobo Biotech Ltd & Anr.	Mr. K Mohit Kumar	
2.	Comp App (AT) (CH) (Ins) No. 364/2026 For Stay IA No. 1030/2026 For Exemption IA No. 1031/2026 For Condone Delay IA No. 1032/2026	S. Swarnalatha Vs State Bank of India & Anr.	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator
3.	Comp App (AT) (CH) (Ins) No. 365/2026 For Exemption IA No. 1033/2026 For Condone Delay IA No. 1034/2026 For Stay IA No. 1035/2026	C. Chitti Babu Vs State Bank of India & Anr.	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator
4.	Comp App (AT) (CH) (Ins) No. 366/2026 For Stay IA No. 1036/2026 For Exemption IA No. 1037/2026 For Condone Delay IA No. 1038/2026	S. Senthil Kumar & 2 Ors. Vs Mahalingam Suresh Kumar, Liquidator of Ganga Foundations Pvt Ltd & Anr.	Mr. R Bharadwajarama subramaniam	Mr. K Chandrasekaran For Caveator
5.	Comp App (AT) (CH) (Ins) No. 360/2026 For Stay IA No. 1014/2026 For Exemption IA No. 1015/2026 For Additional Docs. IA No. 1016/2026 For Direction IA No. 1017/2026	Nuzhat Aisha Naseer Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	

6.	Comp App (AT) (CH) (Ins) No. 361/2026 For Exemption IA No. 1018/2026 For Direction IA No. 1019/2026 For Stay IA No. 1020/2026 For Additional Docs. IA No. 1021/2026	Awaiz Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	
7.	Comp App (AT) (CH) (Ins) No. 363/2026 For Exemption IA No. 1023/2026 For Additional Docs. IA No. 1024/2026 For Direction IA No. 1025/2026 For Stay IA No. 1026/2026	Naseer Ahmed Vs Canara Bank & 3 Ors.	Mr. Aravind Reddy H	
8.	Comp App (AT) (CH) (Ins) No. 351/2026 For Stay IA No. 987/2026	Sree Bhadra Parks & Resorts Ltd, Rep by its Suspended Director, K N Namboodiripad, Vs K Parameswaran Nair, Liquidator of Sree Bhadra Parks&Resorts Ltd & 4 Ors. WITH	Ms. Seetha MP	
9.	Comp App (AT) (CH) (Ins) No. 352/2026 For Stay IA No. 988/2026	Baywatch Studio Apartment Subscribers Charitable Society Vs K Parameswaran Nair Liquidator of Sree Bhadra Parks&Resorts Ltd & 5 Ors. WITH	Mr. Ajith S	
10.	Comp App (AT) (CH) (Ins) No. 353/2026 For Stay IA No. 989/2026	Baywatch Studio Apartment Subscribers Charitable Society Vs K Parameswaran Nair Liquidator of Sree Bhadra Parks&Resorts Ltd & 5 Ors	Mr. Ajith S	

For Dismissal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 444/2025 For Stay IA No. 1274 & 1275/2025	VK Rajeev Suspended Director, Kumarakom Aqua Serene Pvt Ltd Vs Kerala State Industrial Development Corporation Ltd & Anr	Mr. Anandan RS (Vakalat not filed)	Mr. Akhil Suresh R1 Mr. Sankar P Panicker R2

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12.	IA No. 1027/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 581/2025 For Stay IA No. 1652/2025	Rajalakshmi Varadarajan Liquidator of JKS The Banyaana (P) Ltd. Vs Dinesh Kothari Suspended Director of JKS The Banyaana Pvt Ltd & Anr	Mr. B Dhanaraj	Mr. K Pawan Jhabakh
13.	Comp App (AT) (CH) (Ins) No. 609/2025 For Stay IA No. 1696/2025 For Stay IA No. 338 & 727/2026	Dinesh Kothari Suspended Director, JKS The Banyaana Pvt Ltd & 2 Ors Vs Rajalakshmi Vardarajan, Liquidator of JKS The Banyaana Pvt Ltd	Mr. K Pawan Jhabakh	Mr. B Dhanaraj
14.	Comp App (AT) (CH) (Ins) No. 252/2026 For Stay IA No. 697/2026 For Exemption IA No. 698 & 717/2026	Arjun Govind Raghupathy, Suspended Director of BGR Energy Systems Ltd Vs National Asset Reconstructions Company Ltd & Anr	Mr. Pradeep Joy	Mr. Vinod Kumar For Caveator
15.	IA No. 855/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 301/2026 For Stay IA No. 856/2026	Boyina Satya Srinivasa & 2 Ors. Vs Charudutt Marathe Liquidator of Saradambika Power Plant Pvt Ltd	Mr. Maharshi Viswaraj	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	IA No. 1009/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023 & 1010/2026	The State Bank of India Vs Indo Unique Flame Ltd & Anr	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2

Admission - Notice Order (Interim Order)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025	State Bank of India & 2 Ors Vs S Palaniappan, Erstwhile Liquidator of Nathella Sampath Jewelry Pvt Ltd	Mr. Edward James	Mr. R Vidhya Shankar

18.	Comp App (AT) (CH) (Ins) No. 394/2025 For Stay IA No. 1146/2025 For Direction IA No. 1593/2025	Superintending Engineer, Pudukkottai Electricity Distribution Circle, Tamil Nadu Power Distribution Corporation Ltd & 2 Ors Vs Suriyabalaji Steels Pvt Ltd, Rep by its Liquidator MS Viswanathan	Mr. ST Raja	
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Admission - Notice Ordered

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 466/2025 For Stay IA No. 1326/2025	T Johnson & 2 Ors. Vs R. Venkatakrishnan Liquidator of the Corporate Debtor, St. John Freight Systems Ltd	Mr. K Pawan Jhabakh	Mr. TK Bhaskar
20.	Comp App (AT) (CH) (Ins) No. 626/2025	Bank of Baroda Vs Dinesh Kothari Suspended Director of JKS The Banyaan Pvt Ltd & 2 Ors	Ms. A Vidya	Mr. Pawan Jhabakh R1 R2 Mr. B Dhanaraj R3
21.	Comp App (AT) (CH) (Ins) No. 192/2026 For Stay IA No. 551/2026 For Exemption IA No. 552/2026	Madhusudan Khemka Vs Canara Bank & Anr. WITH	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2
22.	Comp App (AT) (CH) (Ins) No. 193/2026 For Exemption IA No. 554/2026 For Stay IA No. 555/2026	R Sundaresh Vs Canara Bank & Anr.	Ms. J Parimalam	Mr. MS Viswanathan R1 Mr. H Karthik Seshadri R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23.	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021 Part-Hheard	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
24.	Comp App (AT) (CH) No. 11/2021	Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors. WITH	Mr. Y Suryanarayana	Mr. Akash Singh - R1 Mr. Anirudh Wadhwa R12

25.	TA (AT) No. 294/2021 (Comp App (AT) No. 07/2021 For Exemption IA No. 78 & 79/2021) For Urgent Listing IA No. 1729/2025	Samruddhi Investors Services Pvt Ltd Vs 3A Capital Services Ltd. & Ors WITH	Mr. Anirudh Wadhwa	Mr. Akash Singh- R1 Mr. Y Suryanarayana R2- R5
26.	TA (AT) No. 123/2021 (Comp App (AT) No. 224/2020 For Interim Relief IA No. 2818/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors. WITH	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
27.	TA (AT) No. 124/2021 (Comp App (AT) No. 225/2020 For Interim Relief IA No. 2820/2020)	3A Capital Services Limited Vs Sanghi Spinners India Limited & Ors.	Mr. Akash Singh	Mr. Y Suryanarayana R1- R4
28.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt Ltd Vs The Registrar of Companies & Anr	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
29.	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T Ravichandran	Mr. Nithyavendhan K R1
30.	Comp App (AT) (CH) (Ins) No. 178/2022 For Stay IA No. 403/2022	Purusottam Behera Liquidator of IVRCL Ltd Vs Hindustan Copper Ltd.	Ms. Mily Ghoshal	Mr. Antony R Julian
31.	Comp App (AT) (CH) (Ins) No. 273/2022 For Stay IA No. 586/2022	Vishnuvallabh Infra Pvt Ltd Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Ms. Mily Ghoshal R2
32.	Comp App (AT) (CH) (Ins) No. 420/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	Mr. B Vijay
33.	Comp App (AT) (CH) (Ins) No. 125/2023 For Urgent Listing IA No. 425/2023 For Stay IA No. 426/2023	Purusottam Behera, Liquidator of IVRCL Ltd Vs Litostroj Power D.O.O WITH	Ms. Mily Ghoshal	Mr. Arun Karthik Mohan
34.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr	Mr. Arun Karthik Mohan	Ms. Mily Ghoshal R2
35.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt Ltd & 2 Ors	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1

36.	Comp App (AT) (CH) No. 41/2024	R Aruna & 3 Ors Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan
37.	Comp App (AT) (CH) (Ins) No. 195/2024 For Urgent Hearing IA No. 535/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharathi	Ms. Mily Ghoshal R2
38.	Comp App (AT) (CH) (Ins) No. 196/2024 For Urgent Hearing IA No. 536/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 2 Ors. WITH	Ms. K Subbu Ranga Bharathi	Ms. Mily Ghoshal R2
39.	Comp App (AT) (CH) (Ins) No. 197/2024 For Urgent Hearing IA No. 538/2024	Max Infra (I) Ltd Vs IVRCL Ltd. & 3 Ors. WITH	Ms. K Subbu Ranga Bharathi	Ms. Mily Ghoshal R2
40.	Comp App (AT) (CH) (Ins) No. 198/2024 For Urgent Hearing IA No. 540/2024	UANMAX - SARALA (JV) Vs IVRCL Ltd. & 2 Ors.	Ms. K Subbu Ranga Bharathi	Ms. Mily Ghoshal R2
41.	Comp App (AT) (CH) No. 122/2025	Krishnan Narayanan Vs Earth Stein Pvt Ltd & 2 Ors	Mr. M Dinesh	Mr. PJ Rishikesh R2 R3
42.	Comp App (AT) (CH) (Ins) No. 98/2026 For Direction IA No. 291/2026 For Stay IA No. 292/2026	D Aparna Vs Canara Bank & 2 Ors.	Mr. Y Suryanarayana	Mr. ML Ganesh R1 Mr. Krishnamohan Gollamudi R2
43.	Comp App (AT) (CH) (Ins) No. 148/2026 For Stay IA No. 453/2026	Dr. Viloo Morawala Patell Vs Biotechnology Industry Research Assistance Council & Anr	Mr. Rohith R Kamath	Mr. Manoj Kumar Mishra R1 Mr. Avinash Krishnan Ravi R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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Chennai Bench

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